

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 4th March, 2020.

No.HCM/1/96/BENCH As directed, it is hereby informed to all the learned counsel and concerned parties that the following Benches are constituted for the period of 16th March, 2020 to 20th March, 2020:-

16-03-2020 (Monday)

Hon'ble Mr. Justice Lanusungkum Jamir Hon'ble Mr. Justice Kh. Nobin Singh	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of 2019 to 2020, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn/ MFA/MAC Appn./ Arb.P (J2)/ Arb. App (urgent matters only)	After Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -1: Motion/Admission/ Orders of (WP(C), & WP(C) of all subjects other than service matters for the year 2016 to 2020/ Rev. Petn.(J2)/ Specially Ordered cases/ FAO(G)/ MAT Appn./ Election Petn/ CRP/CRP (C.R.P.Art.227) (urgent matters only)	After Division Bench
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part-1: Motion/Admission/ Orders of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/ Election Petn.	10:30 a.m.

17-03-2020 (Tuesday)

Hon'ble Mr. Justice Lanusungkum Jamir Hon'ble Mr. Justice Kh. Nobin Singh	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part -2: Hearing matters of WP(C), Service Matters of 2019 to 2020, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn/ MFA/MAC Appn./ Arb.P (J2)/ Arb. App (urgent matters only).	After Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -2: Hearing matters of (WP(C), & WP(C) of all subjects other than service matters for the year 2016 to 2020/ Rev. Petn.(J2)/Specially Ordered cases/FAO(G)/MAT Appn./ Election Petn/ CRP/CRP (C.R.P.Art.227) (urgent matters only).	After Division Bench
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part -2: Hearing matters of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/ Election Petn.	10.30 a.m.

18-03-2020 (Wednesday)

Hon'ble the Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (CrI)./ CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ Arb.P (J2)/ Arb. App/ All Contempt Cases & Specially Ordered cases)	10:30 a.m.
Hon'ble the Chief Justice Hon'ble Mr. Justice Lanusungkum Jamir	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench) (Those cases fixed on 16 th March, 2020 as motion shall be taken up)	2:00 p.m.
Hon'ble the Chief Justice Hon'ble Mr. Justice Kh. Nobin Singh	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	After exhaustion /rising of the Division Bench
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of 2019 to 2020, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn.	10.30 a.m.
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -1: Motion/Admission/ Orders of (WP(C), & WP(C) of all subjects other than service matters for the year 2016 to 2020/ Rev. Petn.(J2)/ Specially Ordered cases/ FAO(G)/ MAT Appn./ Election Petn.	10:30 a.m.
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part-1: Motion/Admission/ Orders of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/ Election Petn.	10:30 a.m.

19-03-2020 (Thursday)

Hon'ble the Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (CrI)./ CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ Arb.P(J2) / Arb. App/ All Contempt Cases & Specially Ordered cases)	After both Division Benches
Hon'ble the Chief Justice Hon'ble Mr. Justice Lanusungkum Jamir	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench) (Those cases fixed on 17 th March, 2020 as motion shall be taken up)	10:30 a.m.
Hon'ble the Chief Justice Hon'ble Mr. Justice M.V. Muralidaran	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	After exhaustion /rising of the Division Bench
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part -2: Hearing matters of WP(C), Service Matters of 2019 to 2020, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn.	After rising Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -2: Hearing matters of (WP(C), & WP(C) of all subjects other than service matters for the year 2016 to 2020/ Rev. Petn.(J2)/Specially Ordered cases & FAO(G) /MAT Appn./ Election Petn.	10.30 a.m.
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part -2: Hearing matters of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/ Election Petn.	After both Division Benches

20-03-2020 (Friday)

Hon'ble the Chief Justice	Single Bench (Writ Petition all types and Service matters upto 2015 and Transfer Petn. (C) & (CrI)./ CRP/CRP (C.R.P.Art.227)/MFA/MAC Appn./ Arb.P(J2) / Arb. App/ All Contempt Cases & Specially Ordered cases)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir Hon'ble Mr. Justice Kh. Nobin Singh	Division Bench: (Motion, Admission & hearing except specially allotted to any other Bench)	10:30 a.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Part-1: Motion/Admission/ Orders of (WP(C), Service Matters of 2019 to 2020, Specially Ordered cases & FA/ FAO/ RP (FAM.CT)/L.A. App/ Election Petn.	After Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Part -1: Motion/Admission/ Orders of (WP(C), & WP(C) of all subjects other than service matters for the year 2016 to 2020/ Rev. Petn.(J2)/ Specially Ordered cases & FAO(G)/ MAT Appn./ Election Petn.	After Division Bench
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Part-1: Motion/Admission/ Orders of Cril matters, Writ petition of service matters for the year 2016 to 2018, Specially Ordered cases & RFA/MAF/RSA/ Election Petn.	10:30 a.m.

*By Order etc.**Sd/-***(W. TONEN MEITEI)
REGISTRAR (JUDL.)**Imphal, the 4th March, 2020

No.HCM/1/96/BENCH/7289-108

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur. *For kind information and circulation to the learned members*
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Cour of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'bel Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S to Registrar General, High Court of Manipur.
14. The P.S to Registrar (Judl), High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice.
20. Concerned File.

*W. Tonen Meitei 4.3.2020***(W. TONEN MEITEI)**